

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3788**

TO BE ANSWERED ON THE 21st DECEMBER, 2021/AGRAHAYANA 30,1943 (SAKA)

DEMOLITION OF CATHOLIC CHURCH

3788. ADV. DEAN KURIAKOSE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is aware about the recent demolition of a catholic church at Lado Sarai in Delhi;

(b) if so, the details thereof;

(c) whether the competent authority has taken requisite legal steps before taking action against the Church;

(d) if so, the details thereof and if not, the actions taken against authority;

(e) whether the Government has received any requests to maintain the pre-demolition status quo in case of the church; and

(f) if so, the details thereof and the action taken by the Government in this regard?

ANSWER:

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (f): As per the input provided by the Government of National Capital Territory of Delhi, no demolition of Catholic Church was carried out at Lado Sarai in Delhi. However, demolition of unauthorized structure was carried out on 12.07.2021 in Little Flower Church in Chattarpur Village at Khasra No. 36 and 120, which is a forest land. The said action has been taken in compliance of

the directions of the Hon'ble High Court of Delhi in its order dated 25.08.2015 in WP(C) No.5234/2011 and of the National Green Tribunal in the matter of Sonya Ghosh Vs GNCT of Delhi & Others, observing formalities as per the process prescribed in law.
